

T.C.P No. 435/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Dewan Housing Finance Corporation Ltd.
V/s.
Shri Someshwara Spun Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Smit H. Shah.
i b Shevasta & Co
For Financial Credits

ORDER

TCP No. 435/I&BP/NCLT/MB/MAH/2017

As the Petitioner has not paid cost, henceforth the request of the Petitioner, list this matter for payment of cost on **22.11.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)